

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Ashwani Kumar Bhatia

PETITION NUMBER : CP(IB)/58(CHE)/2024

APPLICATION NUMBER : a) IA(IBC)/1186(CHE)/2024
b) IA(IBC)/1187(CHE)/2024

ORDER

6. a. IA(IBC)/1186(CHE)/2024 IN CP(IB)/58(CHE)/2024

6.b. IA(IBC)/1187(CHE)/2024 IN CP(IB)/58(CHE)/2024

Mr. Ramachandran Subramaniam, IRP is present in person.

In this case the Applicant filed IA(IBC)/1187(CHE)/2024 seeking condonation of delay of 8 days in filing the report under section 99 of the code. The reasons for the delay is given in para 3 of the Application.

In view of the above, delay is condoned and report taken on record and **IA(IBC)/1187(CHE)/2024 is disposed off.**

IA(IBC)/1186(CHE)/2024 is an application for filing of the report under section 99 of the IBC code.

IRP report filed.

Report be served on the parties and AOS be filed.

Reply be filed within 2 weeks.

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Rejoinder be filed within a week thereafter

List IA(IBC)/1186(CHE)/2024 for hearing on 05.07.2024.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk